

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1171/(MAH)/2017

CORAM:

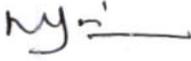
Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 04.01.2018

NAME OF THE PARTIES: Hasmukh N. Shah & Associates
V/s.
Victoria Entertainment Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
1	H N Shah	Adv	
2	Manish N. Jain 1/b s.m. Journal as.	Adv	

COMMON ORDER

C.P. No. 1156/I&BC/NCLT/MB/MAH/2017

C.P. No. 1171/I&BC/NCLT/MB/MAH/2017

C.P. No. 1172/I&BC/NCLT/MB/MAH/2017

C.P. No. 1173/I&BC/NCLT/MB/MAH/2017

1. The Learned Representatives of both the sides are present.
2. The Petitioner has opened the Arguments in support of the Petitions.
3. Since the Supplementary Compilation is filed today to be answered upon by the other side, therefore, time is granted to the Respondent alleged debtor ^{receiving} to Reply on the next date of hearing. Adjourned to **16.01.2018**.

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
04.01.2018.

aah

Sd/-

M.K. Shrawat
Member (Judicial)